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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE 5th DAY OF MARCH, 1987

Present : Hon'ble Shri Ch.Ramakrishna Rao

Member(J)

Hon'ble Shri L.H.A.Rego

Member(A)

REVIEW APPLICATION No.20/1987
(APPLICATION No.475/1986)

Superintendent of Post Offices and anr.

(Shri M.V.Rao, Advocate)

and

H.C.Nanjappa

(Shri M.R.Achar, Advocate)

This review application came up for hearing before this Tribunal and Hon'ble Shri Ch.Ramakrishna Rao, Member(J) today made the following :

ORDER

The prayer in the Review Application('RA') is for alteration of the period, mentioned in our order dated 19.9.1986, for which we directed the respondents to pay the applicant back wages.

2. In the application filed by the applicant he ~~had~~ stated the period for which he was put off duty as 13.8.1981 to 1.6.1982. When the application was taken up for hearing and disposed of, no discrepancy regarding the period for which the applicant claimed back wages was brought to our notice. We are, therefore, ~~not~~ not ~~persuaded~~ to take the view that there is any error apparent on the face of our order dated 19.9.1986.

3. In the result the application is dismissed.

Ch.Ramakrishna Rao

MEMBER(J)

L.H.A.Rego
MEMBER(A) 5-2-98

AN.